

Sl. No.	State	Name of Airport
4.	Bihar	Jogbani Muzaffarpur Raxaul
5.	Gujarat	Deesa (Palanpur)
6.	Jharkhand	Chakulia Deogarh
7.	Madhya Pradesh	Khandwa Panna Satna
8.	Mizoram	Atzawal (Turial)
9.	Telangana	Nadrigul Warangal
10.	Tamil Nadu	Vellore Thanjavur (CE)
11.	Tripura	Kailashahar Kamalpur Khowai
12.	Uttar Pradesh	Bareilly (CE) Lalitpur Asansol
13.	West Bengal	Balurghat Malda

Legend

CE - Civil Enclave

Maintenance and operation of private airports

304. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether some of the international and domestic airports in the country are being maintained and operated by private players;

(b) if so, the details thereof and the level of their performance as per international standards;

(c) which are the airports under maintenance and operation by Airports Authority of India (AAI); and

(d) whether Government has any proposal to lease out maintenance and operation of some more airports to private entrepreneurs other than the giants in the field and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Indira Gandhi International Airport, Delhi, Chhatrapati Shivaji Maharaj International Airport, Mumbai, Kempegowda International Airport, Bengaluru, Rajiv Gandhi International Airport, Hyderabad, Cochin International Airport, Cochin, Durgapur Greenfield Airport in West Bengal and Kannur International Greenfield Airport in Kerala in the country are being maintained by private players. Introduction of PPP at these airports has led to significant improvement in the infrastructure, rise in collection of revenues and airport service quality, etc. These airports constantly figure among the top five airports in the global ranking in their respective categories.

(c) 129 airports are being maintained and operated by Airports Authority of India (AAI). Details are given in the Statement (*See below*).

(d) Yes Sir. Union Cabinet in its meeting held on 08.11.2018 accorded 'In-principle' approval for leasing out six airports of AAI viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under PPP mode through PPPAC.

Statement

AAI airports (Status as on 12.12.2018)

State/UT	Sl. No.	Station
Andhra Pradesh	1.	Kadapah (Cuddapah)
	2.	Donakonda
	3.	Rajamundry
	4.	Tirupati
	5.	Vijaywada
	6.	Visakhapatnam (CE)

State/UT	Sl. No.	Station
Arunachal Pradesh	7.	Daparizo
	8.	Passighat
	9.	Tezu
Assam	10.	Dibrugarh
	11.	Guwahati
	12.	Lilabari
	13.	Jorhat (CE)
	14.	Rupsi
	15.	Shella
	16.	Silchar (CE)
	17.	Tezpur (CE)
Andaman and Nicobar Islands	18.	Port-Blair (CE)
Bihar	19.	Gaya
	20.	Jogbani
	21.	Muzzafarpur
	22.	Patna
	23.	Raxaul
Chandigarh (UT)	24.	Chandigarh (CE)
Chhattisgarh	25.	Raipur
	26.	Bilaspur
Delhi	27.	New Delhi (Safdarjung)
	28.	IGI Airport, New Delhi
Daman and Diu (UT)	29.	Diu
Goa	30.	Goa (CE)
Gujarat	31.	Ahmedabad
	32.	Bhavnagar
	33.	Bhuj (CE)

State/UT	Sl. No.	Station
	34.	Deesa (Palanpur)
	35.	Kandla
	36.	Keshod
	37.	Jamnagar (CE)
	38.	Porbander
	39.	Raj Kot
	40.	Surat
	41.	Vadodara
Himachal Pradesh	42.	Kangra (Gaggal)
	43.	Bhuntar (Kullu)
	44.	Shimla
Jharkhand	45.	Chakulia
	46.	Ranchi
	47.	Deoghar
Jammu and Kashmir	48.	Jammu (CE)
	49.	Srinagar (CE)
	50.	Leh (CE)
Karnataka	51.	Bangalore (CE)
	52.	Belgaum
	53.	Hubli
	54.	Mangalore
	55.	Mysore
Kerala	56.	Calicut
	57.	Thiruvananthapuram
Lakshadweep Island	58.	Agatti
Madhya Pradesh	59.	Bhopal
	60.	Gwalior (CE)

State/UT	Sl. No.	Station
Maharashtra	61.	Jabalpur
	62.	Khajuraho
	63.	Khandwa
	64.	Indore
	65.	Panna
	66.	Satna
	67.	Akola
	68.	Aurangabad
	69.	Gondia
	70.	Jalgaon
	71.	Mumbai (Juhu)
	72.	CSI Airport, Mumbai
	73.	Kolhapur
	74.	Mihan, Nagpur
	75.	Pune (CE)
	76.	Sholapur
Manipur	77.	Imphal
Meghalaya	78.	Shillong (Barapani)
Mizoram	79.	Aizawl (Turial)
Nagaland	80.	Dimapur
Odisha	81.	Bhubaneswar
	82.	Jharsuguda
Punjab	83.	Amritsar
	84.	Bhatinda (CE)
	85.	Ludhiana
	86.	Pathankot (CE)
	87.	Adampur (CE)

State/UT	Sl. No.	Station
Puducherry	88.	Puducherry
Rajasthan	89.	Bikaner (NAL) (CE)
	90.	Jaipur
	91.	Jaisalmer (CE)
	92.	Jodhpur (CE)
	93.	Kota
	94.	Kishangarh
	95.	Udaipur
Sikkim	96.	Pakyong
Tamil Nadu	97.	Coimbatore
	98.	Chennai
	99.	Madurai
	100.	Salem
	101.	Trichy
	102.	Tuticorin
	103.	Thanjavur (CE)
	104.	Vellore
Telangana	105.	Hyderabad (Begumpet)
	106.	Warangal
	107.	Nadirgul
Tripura	108.	Agartala
	109.	Kailashahar
	110.	Kamalpur
	111.	Khowai
Uttar Pradesh	112.	Agra (CE)
	113.	Allahabad (CE)
	114.	Gorakhpur (CE)

State/UT	Sl. No.	Station
	115.	Kanpur (Chakeri) (CE)
	116.	Kanpur (Civil)
	117.	Lalitpur
	118.	Lucknow
	119.	Varanasi
	120.	Bareilly (CE)
Uttarakhand	121.	Dehradun
	122.	Pantnagar
West Bengal	123.	Asansol
	124.	Balurghat
	125.	Bagdogra (CE)
	126.	Behala
	127.	Cooch-Bihar
	128.	Kolkata
	129.	Malda

Aircraft Accident Investigation Bureau

305. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the sanctioned strength of India's Aircraft Accident Investigation Bureau (AAIB);

(b) whether the current number of investigators is at full sanctioned strength;

(c) whether it is a fact that the investigators of AAIB have not received intensive trainings for their jobs, if so, the details thereof;

(d) the number of trainings which have been conducted for these investigators during the last three years;